

- (iv) Fertilizer companies are required to print Maximum Retail Price (MRP) on the fertilizer bags clearly. Any sale above the printed MRP is punishable under the Act.;

Price negotiation method for patented drugs

815. DR. PRADEEP KUMAR BALMUCHU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government is considering to bring patented drugs under price negotiation method;
- (b) if so, the details thereof;
- (c) whether it is a fact that the committee constituted to look into the functioning of price negotiation of patented drugs is not functioning properly; and
- (d) if so, the steps taken by Government to correct the things?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) A Committee which was looking into the issue of Price Negotiation mechanisms for patented drugs have since submitted its report which is being examined in the Department.

- (d) In view of reply (a) to (c) above, does not arise.

Two-tier drugs pricing

816. SHRI MOHD. ALI KHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether pharma firms have urged Government to have two-tier drug pricing; and
- (b) if so, the details thereof including in Andhra Pradesh and the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No such proposal has been received from any pharmaceutical company.

- (b) In view of reply to (a) above does not arise.

Funding for research in NIPER, Mohali

817. DR. JANARDHAN WAGHMARE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of funding for each research, project-wise, that have been obtained by the National Institute of Pharmaceutical Education and Research (NIPER), Mohali, from various Government organizations *vis-à-vis* private organizations, year-wise, during the last three years;

(b) the percentage of project objective achieved in each case and whether any audit/ review has been made in the matter; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Information is being collected and would be laid on the Table of the House.

Financial and management lapses at NIPER, Mohali

818. DR. JANARDHAN WAGHMARE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question 1912 given in Rajya Sabha on 30 March, 2012 and state:

(a) whether Government has received any report from Board of Governors, National Institute of Pharmaceutical Education and Research (NIPER), Mohali, on allegations of financial and management lapses at the institute; and

(b) if so, the action taken by Government on the basis of this report?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No, Sir.

(b) Does not arise.

Subsidy on de-controlled fertilizers

819. SHRI MOHD. ALI KHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has any proposal to bring down the quantum of subsidy on de-controlled fertilizers—phosphatic (P) and potassic (K) for 2012-13;

(b) if so, the details thereof and the reasons therefor; and

(c) the views of each State including Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): There is no such proposal under consideration of the Government.

(b) and (c) Questions does not arise.

High price of life saving drugs

820. PROF. ANIL KUMAR SAHANI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that essential and life saving drugs are very costly and are out of reach of poor patients;